

[Shri L. N. Mishra]

the Vice-President discharging the functions of the President, in relation to the State of Kerala together with an explanatory memorandum thereon. [Placed in Library. See No. LT-4972/65].

**NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, AND REPORT ON COTTON TEXTILES EXPORT PROMOTION COUNCIL.**

**The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy):** I beg to lay on the Table—

- (1) a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—
  - (i) S.O. 1039 dated the 18th March, 1965.
  - (ii) S.O. 1040 dated the 18th March, 1965.
  - (iii) The Cotton Textiles (Control) Second Amendment Order 1965, published in Notification No. S. O. 2712 dated the 4th September, 1965.

[Placed in Library. See No. LT-4973/65].

- (2) a copy of Report on Cotton Textiles Export Promotion Council. [Placed in Library. See No. LT-4974/65].

**LAW COMMISSION REPORT**

**The Minister of Law and Social Security (Shri A. K. Sen):** On behalf of Shri Jaganath Rao I beg to lay on the Table a copy of Twenty-seventh Report of the Law Commission on the Code of Civil Procedure, 1908. [Placed in Library. See No. LT-4975/65].

11.18½ hrs.

**REPLIES TO ESTIMATES COMMITTEE'S RECOMMENDATIONS**

**Shri Subodh Hansda (Jhargram):** I beg to lay on the Table Two statements showing replies to the recommendations noted in Chapter V of the Fifty-fourth Report of the Estimates Committee on Neyveli Lignite Corporation Limited, Neyveli and Seventh Report of the Committee on Public Undertakings on National Coal Development Corporation Limited, Ranchi, which were not furnished by Government in time for inclusion in the Reports.

11.19 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
MINUTES**

**Shri Krishnamoorthy Rao (Shimoga):** I beg to lay on the Table the Minutes of Sitzings (67th to 71st) of the Committee on Private Members' Bills and Resolutions held during the current Session.

**COMMITTEE ON ABSENCE OF MEMBERS**

**MINUTES**

**Shri Khadijkar (Khed):** I beg to lay on the Table the Minutes of the Fourteenth Sitting of the Committee on Absence of Members from the Sitzings of the House held during the current Session.

**COMMITTEE ON GOVERNMENT ASSURANCES**

**MINUTES**

**Shri Siddananjappa (Hassan):** I beg to lay on the Table the Minutes of the